

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 3 (ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

**NAME OF THE COMPANY: Ms. Punita Khatter Vs. M/s Explorers Travels
& Tours Pvt Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): None

For the Respondent (s): Mr. Gaurav Mitra, Mr. Vivek Malik, Advocates for R-
1
Mr. Rakesh Khanna and Ms. Nabhanya Sharma,
Advocates for R 2 to 4.

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 24th January, 2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**